

**NOTIFICATION**

- Sub: e-Courts – e-Filing of all types cases in Chennai District on e-filing portal –commence on and from 25.10.2021 – Instructions – Issued - Regarding.
- Ref: 1.High Court’s Letter in Roc.No.30036A/2020/Comp3, Dated 22.05.2020 and 06.09.2021.  
2. Notification of this Court vide in Dis.No.10228/2021 dated 29.09.2021

\*\*\*\*\*

In Continuation to the above said notification under reference 2<sup>nd</sup> cited, it is hereby informed that in case of Non-Availability of Advocate or Party-in-person Record while registering in the e-filing portal, the Advocates or Party-in-person are hereby directed to send their details in the prescribed format to the concerned court establishment email id mentioned hereunder. After registering the same and on receipt of the acknowledgment, e-filing may be continued.

S.no	Court Establishments	e-Mail id
1.	City Civil Court, Chennai	<a href="mailto:ecourtschennai@gmail.com">ecourtschennai@gmail.com</a>
2.	The Chief Judge, Court of Small Causes. Chennai.	<a href="mailto:efilingsmallcausescourt@gmail.com">efilingsmallcausescourt@gmail.com</a>
3.	The VIII Addl. Principal Special Judge for CBI Cases. Chennai.	<a href="mailto:efilingbicourts@gmail.com">efilingbicourts@gmail.com</a>
4.	The Sessions Judge, Special Court for Exclusive Trail of Bomb Blast cases. Chennai.	<a href="mailto:bbccourtchennai@gmail.com">bbccourtchennai@gmail.com</a>
5.	The X Addl Special Judge, Special Court for cases under Prevention of Corruption Act. Chennai.	<a href="mailto:chnsm.adc10-tn@indiancourts.nic.in">chnsm.adc10-tn@indiancourts.nic.in</a>
6.	The XI Additional Spl. Judge, Special Court for CBI Cases. Chennai.	<a href="mailto:chnsm.adc11-tn@indiancourts.nic.in">chnsm.adc11-tn@indiancourts.nic.in</a>
7.	The Principal Judge, Principal Family Court. Chennai.	<a href="mailto:fccfsonline@gmail.com">fccfsonline@gmail.com</a>
8.	The Principal Special Judge, Principal Special Court under EC and NDPS Act. Chennai.	<a href="mailto:efilingndpscourts@gmail.com">efilingndpscourts@gmail.com</a>
9.	The Presiding Officer, Principal Labour Court. Chennai.	<a href="mailto:efilinglabourcourts@gmail.com">efilinglabourcourts@gmail.com</a>
10.	The Presiding Officer, Industrial Tribunal. Chennai.	<a href="mailto:chnccc.adcit-tn@indiancourts.nic.in">chnccc.adcit-tn@indiancourts.nic.in</a>
11.	The Special Judge, Special Court under TNPID Act. Chennai.	<a href="mailto:chnccc.adctnpid-tn@indiancourts.nic.in">chnccc.adctnpid-tn@indiancourts.nic.in</a>
12.	The Special Judge, Special Court for exclusive trial of cases under POCSO act. Chennai.	<a href="mailto:pocsocourtchennai@gmail.com">pocsocourtchennai@gmail.com</a>

13.	The Chief Metropolitan Magistrate, Egmore. Chennai.	<a href="mailto:efilingcmmcourtch@gmail.com">efilingcmmcourtch@gmail.com</a>
14.	The Addl.Chief Metropolitan Magistrate, Economic Offence Court, Egmore. Chennai.	<a href="mailto:efilingeow@gmail.com">efilingeow@gmail.com</a>
15.	The Metropolitan Magistrate, George Town. Chennai.	<a href="mailto:efilingmmgeorgetown@gmail.com">efilingmmgeorgetown@gmail.com</a>
16.	The Metropolitan Magistrate, Saidapet. Chennai.	<a href="mailto:efilingmmsaidapet@gmail.com">efilingmmsaidapet@gmail.com</a>
17.	The Special Judge, Special Court for cases under the Prevention of Corruption Act. Chennai.	<a href="mailto:chnccc.ascpc-tn@indiancourts.nic.in">chnccc.ascpc-tn@indiancourts.nic.in</a>
18.	The XII Metropolitan Magistrate Juvenile Justice Board, Kellys. Chennai.	<a href="mailto:chnegm.jjbc-tn@indiancourts.nic.in">chnegm.jjbc-tn@indiancourts.nic.in</a>
19.	The Metropolitan Magistrate, Corporation Court. Chennai.	<a href="mailto:efilingcorporationcourts@gmail.com">efilingcorporationcourts@gmail.com</a>
20.	The Special Metropolitan Magistrate, Special Court To Deal With Land Grabbing Cases –I. Chennai.	<a href="mailto:chnegm.jmlgc1-tn@indiancourts.nic.in">chnegm.jmlgc1-tn@indiancourts.nic.in</a>
21.	The Special Metropolitan Magistrate, Special Court Complex To Deal With Land Grabbing Cases –II. Chennai.	<a href="mailto:chnegm.jmlgc2-tn@indiancourts.nic.in">chnegm.jmlgc2-tn@indiancourts.nic.in</a>
22.	The Metropolitan Magistrate, Additional Mahila Court. Chennai.	<a href="mailto:chnegm.jmcmahila-tn@indiancourts.nic.in">chnegm.jmcmahila-tn@indiancourts.nic.in</a>

s/d R.SELVAKUMAR  
Principal Judge,  
City Civil Court, Chennai.

To

- 01) All the Judicial Officers in Chennai District.
- 02) All the Bar Associations, Chennai District.
- 03) Notice Boards.

**Format for Updating Advocate Details for Registration of E-Filing Account**

**(\* Mandatory fields)**

\*Name of Advocate:

\*Date of Birth :

\*M.S.No :

\*Name of Bar :

Association

\*Address :

\*Mobile No :

\*Email ID :

Note: Advocates are requested to submit the above particulars to the Concerned Court establishment email id.